Assistance fro the Commonwealth DEVELOP IE VI CORPORATION

87. DR. SALIG RAM: SHRI KAISHAN KANT

Will the PRINE MINISTER be pleased to state:

- (a) whether India is receiving any sistance at resent from the Comassistance at monwealth Dev lo ment Corporation set up in the U.K. o assist developing coun-
- (b) if so, what projects are being negotiated in his regard; and
- (c) what ter as and conditions are laid down for accepting aid from the Corporation?

THE MINI TER OF STATE IN THE MINIST) Y OF FINANCE (SHRI P. C. SETHI) (a) The Commonwealth Development I nance Company Limited has been estal islied to provide finance for economic cevelopment and business Commonwealth countries. enterprise in The Company has been providing assistance to India firms. The last occasion when an Ind in Company took such assistance was in 1967.

- (b) At prese t, no case of negotiation for CDFC ass tance to an Indian firm is with Gove nrient for approval.
- (c) While the Government of India have not laid down specific conditions for accepting ail from the Company, it has been i dicated to the Company that individua proposals for investment in or lending to Indian firms will be considered on mer s in the light of Government's policie in the matter of foreign investment, foreign borrowing etc.

CENTRAL ASSISTANCE TO STATES

88. DR. MRS.) MANGLADEVI TALWAR: Vill the PRIME MINISTER be pleased to state whether it is a fact that the Ce tral Government propose to give huge arrounts of money to the State Governments showing deficits in their budgets; if so, their names and the criteria for d stribution of the amounts among them?

THE MINISTER OF SUPPLY AND THE MINISPER OF STATE IN THE MINISTRY OF FINANCE (SHRI R.

K. KHADILKAR) : The mere exhibition of a budgetary deficit would not qualify a State for any special assistance from the Centre. The Government of India have however agreed in principle to provide special accommodation (by way of loans) to those States which may be assessed by the Planning Commission to have inescapable gaps in resources. For 1970-71 this assessment has not yet been made.

राजस्थान सरकार के ओवर ड्राफ्ट

89. श्री सुन्दर सिंह भंडारी : श्री जगदीश प्रसाद माथ्र :

क्या प्रधान मंत्री यह बताने की क्रपा करेंगी कि:

- (क) राजस्थान सरकार को 1967 से अब तक प्रति वर्ष कितना कितना रुपया ओवरड़ाफ्ट का दिया गया है ; और
- (ख) क्या यह सच है कि राजस्थान सर-कार की आर्थिक स्थिति इतनी खराब हो गई है कि वह ओवर ड्राफ्ट के बिना अपना दिन-प्रतिदिन का खर्च भी पूरा नहीं कर सकती , है ?

†[Rajasthan Government Overdrafts 89. SHRI SUNDAR SINGH BHAN-DARI:

SHRI JAGDISH PRASAD MA-THUR:

Will the PRIME MINISTER be pleased to state:

- (a) what amount of overdraft has been allowed to the Government of Rajasthan each year since 1967; and
- (b) whether it is a fact that the financial position of the Government of Rajarthan has deteriorated so much that they cannot meet their day-to-day expenses without overdrafts?]

वित्त मंत्रालय में राज्य मंत्री (श्री पी० सी० सेठी) : (क) रिजर्व बैंक से, अनुमति-प्राप्त सीमा से बाहर, जमा से ज्यादा निकाली जाने वाली रकमें अनिधकृत होती हैं और इनके

^{† |} English translation.